

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


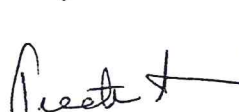
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/18/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : P.B RADHAKRISHNAN
NAME OF THE RESPONDENT(S) : DELEO CONSTRUCTION PVT LTD
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. Moosiky	Counsel for Noypt	
2.	Preethi - S. Kaser	Counsel for Petitioner	

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor prayed for time to file the Counter. At request, time is enlarged with a direction to file the Counter before the next date of hearing by providing a copy to the other side. The matter is posted for arguments. Put up on **15.02.2018 at 10.30 AM.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)